

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1011/2020

(Arising out of impugned final judgment and order dated 23-04-2019 in SA No. 610/2017 11-11-2019 in CMRA No. 10/2019 passed by the High Court of Judicature at Allahabad)

BADRI NARAIN SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.19259/2020-CONDONATION OF DELAY IN FILING and IA No.19264/2020-APPLICATION FOR SUBSTITUTION and IA No.19263/2020-EXEMPTION FROM FILING O.T. and IA No.19261/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.19265/2020-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. and IA No.19262/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Sidhartha Dave, Sr. Adv.
 Mr. Somesh Chandra Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition(s) is granted.

Delay condoned. Abatement, if any, is set aside.

IA No.19264/2020 is allowed.

Issue notice.

(NARENDRA PRASAD)
A.R-CUM-P.S.

(JAGDISH CHANDER)
COURT MASTER